

### Technical Personnel in Agriculture in Tripura

51. **Shri Bangshi Thakur:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether there is a shortage of technical personnel in Agriculture Sector in Tripura; and

(b) if so, the number of such personnel required for the implementation of the Third Five Year Plan as far as development of Agriculture in Tripura is concerned?

**The Deputy Minister of Agriculture (Shri M. V. Krishnappa):** (a) and (b). The required information is being collected and will be placed on the Table of the Sabha as soon as available.

### T.B. and Cancer Hospital at Chandpur (Orissa)

52. **Dr. Samantsinhar:** Will the Minister of Health be pleased to state:

(a) how much grant was given to the Orissa T.B. and Cancer Hospital at Chandpur in 1957-58;

(b) how much of this amount has been spent for the benefit of the Cancer patients in that hospital; and

(c) the total number of Cancer patients treated in the said Hospital uptill now?

**The Minister of Health (Shri Karmarkar):** (a) A grant of Rs. 1 lakh was paid to the Orissa T.B. and Cancer Hospitals Fund, Cuttack, Orissa during 1957-58 by the Government of India.

(b) The grant was given for purchasing equipment for Thoracic Surgery, X-ray, Automatic Laundry etc., and for additional construction. It was utilised for the purpose for which it was given.

(c) The information is not readily available.

### Primary Health Centres

53. **Dr. Samantsinhar:** Will the Minister of Health be pleased to state:

(a) the number of primary health centres and sub-centres established and hospital beds provided in each State and Union Territories by the end of Second Plan period and the number of short-fall in each item separately;

(b) the reasons for the short-fall;

(c) whether there is any proposal before Government to help the States in this regard; and

(d) if so, the details thereof?

**The Minister of Health (Shri Karmarkar):** (a) and (b). The number of Primary Health Centres and sub-centres established and hospital-beds provided in each State and Union Territory upto the end of the Second Five Year Plan and the short-fall in each case, where available, is as given in the statement laid on the Table of the House. [See Appendix I, annexure No. 9].

### I.A.C. Employee for Lok Sabha Seat

54. **Shri C. K. Bhattacharya:** Will the Minister of Transport and Communications be pleased to refer to the reply given to Starred Question No. 543 on the 4th December, 1961 and state:

(a) whether traffic officer of the Indian Airlines Corporation contested for Lok Sabha in the last general election;

(b) whether he had submitted his resignation, and if so, on what date;

(c) whether his resignation had been accepted and if so, on what date;

(d) on what date he was given permission to stand and on what date was it revoked; and

(e) whether he has claimed for damages or election expenses for such revocation?

**The Deputy Minister of Civil Aviation (Shri Mohiuddin):** (a) The Corporation have reported that according to press reports, a traffic officer of the Indian Airlines Corporation, Calcutta, contested for an assembly seat in West Bengal.